

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**M.A. No. 62/1406/2021
T.A. No. 62/1859/2021**

This the 14th day of September 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Mukhtar Ahmed Khan, Age 22 years S/o Mohd. Ismail Khan R/o Shadab, Karewa, Shopian 192303.
2. Mohd. Abas Khan, Age 26 years S/o Mohd. Ismail Khan R/o Shadab, Karewa, Shopian 192303.
3. Mohd. Asif Khan, Age 25 years S/o Mohd. Ismail Khan R/o Shadab, Karewa, Shopian 192303.

....Applicants

(Advocate:- Mr.S.A.Parry)

Versus

1. Union Territory of Jammu and Kashmir through Chief Secretary, Civil Secretariat, Srinagar/Jammu 190001.
2. Secretary to Govt. Home Department, Civil Secretariat, Srinagar/Jammu 190001.
3. Inspector General of Police, Srinagar/Kashmir 190001.
4. Senior Superintendent of Police, Srinagar/Kashmir 190001.

.....Respondents

(Advocate: Mr.Amit Gupta, learned A.A.G.)

ORDER
[ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)



MA/62/1406/2021 has been filed by the applicants seeking withdrawal of TA/62/1859/2021 with liberty to file a fresh one.

2. Accordingly, the M.A. is allowed and the T.A. is dismissed as withdrawn with liberty as aforesaid.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun...